

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

O.A. NO. 320/2000

All India Kendriya Vidyalaya Teachers Association (A registered and Recognised Association) through its General Secretary, Shri R. David, Jabalpur Region, Jabalpur (MP).

... Applicant

V e r s u s

1. Union of India, through Secretary, Ministry of Human Resources Development, New Delhi.

2. Commissioner, Kendriya Vidyalaya Sangathan, 18, Institutional Area, Shahid Jeetsingh Marg, New Delhi.

3. Assistant Commissioner, Kendriya Vidyalaya Sangathan, Jabalpur Regional Office, KV No. 1, G.C.Fy. Campus, Jabalpur (MP).

... Respondents

Counsel :

None for either sides.

Coram :

Hon'ble Shri R.K. Upadhyaya -- Member (Admnv.).

O R D E R (Oral)
(Passed on this the 1st day of January 2003)

is present

None for either side. By order dated 11/12/02, the learned counsel for the applicant was directed to comply the order dated 16/08/2002 as a last chance. That order has not yet been complied. Therefore, this application being defective deserves to be dismissed. It may be recalled that ^{an} the learned counsel of the applicant was informed that as per Rule 4(5)(b) of CAT (Procedure) Rules, 1987, the second applicant should have been added to this OA, but the same has not been done inspite of more than three opportunities provided.

(S. R. Upadhyaya)

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2. This application is dismissed as defective as well as for non-prosecution, without any order as to cost.

Clinical

(R.K. UPADHYAYA)
MEMBER (A)

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